

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

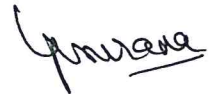
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/129&130/CAA/2017
NAME OF THE PETITIONER(S) : KARTHIK FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : IMPERIAL CONSULTANTS AND SECURITIES P LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.H. ARVINDH PANDIAN
Sr. Counsel

For Petitioner Company



for HARISHANKAR MANI


K. MANIVANNAN

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ORDER

Counsel for the applicant present. Representative of Official Liquidator present. In respect of the Transferor Company 1, it has been pointed out by the Official Liquidator in his report that there is an appeal pending before the Income Tax Appellate Tribunal. Counsel for the applicant is directed to send notice to the Income Tax authorities and file an affidavit in proof of the service. Put up on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)